

[Shrimati Gayatri Devi]

12.37 hrs.

that if it was a fact that polling agents were not allowed in booths, why we did not refer this to the Election Commission. We are not fools. Of course, we referred it to the Election Commission and to the President, the Prime Minister and every body by telephone, by telegram and by letter. When there is no reply, just a brief acknowledgment, may I ask whom we have to go in appeal to ?

AN HON MEMBER : File an election petition ....(Interruption)

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है। विधि मंत्री ने जो वक्तव्य दिया उसमें पार्लियामेंट के दो पुराने मੈम्बर्स, प्रोफेसर बलराज मधोक और श्री श्रीचन्द गोयल का हवाला दिया गया और ऐसी धारणा बनाने की कोशिश की गई है कि डिप्टी चीफ एलैक्शन कमिश्नर श्री जैकब ने वहाँ जो कुछ उन्होंने दिखाया मानों वह उससे सहमत थे। लेकिन इसके बाद मेरी श्री श्रीचन्द गोयल से बात हुई है। उन्होंने कहा कि हमने श्री जैकब से कहा कि हमें भी अपने साथ गवर्नमेंट प्रेस के अन्दर लेकर चलिए लेकिन इसके लिए मिस्टर जैकब तैयार नहीं हुए। मैं आपका ध्यान विलाना चाहता हूँ कि यह बात उनको अपने वक्तव्य में कहने की जरूरत क्या थी कि श्री श्रीचन्द गोयल ने क्या कहा और बलराज मधोक ने क्या कहा और यह कि जैकब साहब ने जो उन्हें बतलाया उससे वह सन्तुष्ट हो गए प्रतीत होते थे।

मेरा निवेदन है कि यह वाक्य इनके वक्तव्य में से निकाल दिया जाए।

नहीं तो आप को श्री मधोक व श्री श्रीचन्द गोयल से विरोध-पत्र मिलेगा और फिर आप को यह मामला लेना पड़ेगा। जरा आप उनको अपनी स्थिति को साफ करने का मौका दीजिए।

PAPERS LAID ON THE TABLE

STATEMENT RE : DECISION TAKEN ON  
THE RECOMMENDATIONS OF AERO-  
NAUTICS COMMITTEE

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : I beg to lay on the Table a statement (Hindi version) containing the decision taken on the recommendations of the Aeronautics Committee. [Placed in Library. See No. LT-29/71]

O. & N. G. C. (SECOND AMENDMENT)  
RULES 1970, TARIFF COMMISSION'S  
REPORT ON PRICE STRUCTURE OF  
INDUSTRIAL ALCOHOL, ETC. ETC.

THE MINISTER OF STATE IN THE  
MINISTRY OF PETROLEUM, CHEMI-  
CALS AND NON-FERROUS METALS  
(SHRI D. R. CHAVAN) : I beg to lay on  
the Table.

- (1) A copy of the Oil and Natural Gas Commission (Second Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. G.S.R. 2060 in Gazette of India dated the 26th December, 1970, under sub-section (3) of section 31 of the Oil and Natural Gas Commission Act, 1959. [Placed in Library See. No. LT-30/71]
- (2) (i) Report (1969) of the Tariff Commission on the Price Structure of Industrial Alcohol.  
(ii) Government Resolution No. 4/4/70/Ch. 1 dated the 30th January, 1971 notifying Government's decisions on the above Report. (Hindi and English versions), [Placed in Library See. No. LT-31/71]
- (3) A statement showing reasons why the documents mentioned at (2) above could not be laid on the Table within the period prescribed in sub-section (2) of section 16 of the said Act. [Placed in Library See No. LT-32/71]